6 X

BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No. 594/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M.

Name of the Company		Sanjay Kumar & OrsVs- Bihar Janata Cold Storage Pvt.Ltd. & Ors.		
Under Section		241/242		
		nation of Authorized ative (IN CAPITAL	Appearing on behalf of	Signature with date

1. CS DEEPAK KUMAR KHATTAN
PRACTISING COMPANY SECRETARY

2 80

Derfranten 14/01/17

2. PRASENDIT - BURMAN

SANGITA - DASGUPTA

PUJA - BERIWAL

ANKITI - MAITRA

Deti Lioner

Jang to 30 inte

ORDER

Ld. Counsel for the petitioners and the Pr. CS for the respondent no. 2 are present.

Heard. Admit. Issue notice on the respondents.

Ld. Counsel for the respondent no. 2 stated that he has received the copy of the petition. Respondent No. 2 may file reply within 7 days with a copy in advance to the opposite parties and thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite parties.

List on 30/11/2017 for hearing.

Sd.

(Jinan K.R.) Member (J) (Vijai Pratap Singh)

Vijai Pratap Singh Member (J)

All Mal

CONPARY SECRETARY

ev ifulmafilik Öre. Vev Bihar Ja

81080

id notice on the respondents

ee ror me respondent no. 2 ganeo ap No. 2 may Riss sois

copy in advance to this opposite parties and thereafter rejoinater. If any, may

days with a copy in appeance to the opposite parti